

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

WINTER SESSION

FRIDAY, DECEMBER 8, 2017

GOVERNMENT BUSINESS

1. National Anthem.
2. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
3. Shri MARTIN M. DANOGO, Minister in-charge Parliamentary Affairs to move :-
“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session”.
4. The Speaker to announce the name of Members nominated by him to the Panel of Chairmen under Rule 9(1).
5. Dr. MUKUL M. SANGMA, Chief Minister in-charge Commerce and Industries to lay the following Report of the Mineral Industrial Development Corporation :-
 - i. Forty Annual Report for the year 2010-11.
 - ii. Forty One Annual Report for the year 2011-12.
 - iii. Forty Two Annual Report for the year 2012-13.
 - iv. Forty Three Annual Report for the year 2013-14.
 - v. The 34th Annual Report for the year 2014-15.
 - vi. The Annual Report for the year 2015-16.
6. Prof. R. C. LALOO, Deputy Chief Minister in-charge Food Civil Supplies and Consumer Affairs to lay the Annual Report of the Meghalaya State Food Commission 2016-2017.

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7. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to lay the Notification No. FEG.63/2008/152., dated 17.10.2017 relating The Meghalaya Treasury (Amendment) Rules, 2017.
8. Shri CLEMENT MARAK, Minister in-charge Forests and Environment to lay the Separate Audit Report of the Comptroller and Auditor General of India on the Accounts of the Special Purpose Vehicle Society for Development of the Lafarge Umiam Mining Areas (SPVS), Shillong for the year ended, 2014.
9. Dr. MUKUL M. SANGMA, Chief Minister to lay the Annual Report and Accounts of the Meghalaya State Warehousing Corporation, 2014-2015.
10. Dr. MUKUL M. SANGMA, Chief Minister in-charge Political to lay the Notification No. POL. 155/96/Pt/551, dated 10th July, 2017 relating the Meghalaya Human Rights Commission (Salaries and Allowances and other Terms and Conditions of Service of the Members) (Amendment) Rules, 2017.
11. Shri CLEMENT MARAK, Minister in-charge Social Welfare to lay the Annual Report of the Meghalaya State Commission for protection of Child Rights for the year 2016-2017.
12. Dr. MUKUL M. SANGMA, Chief Minister in-charge Commerce and Industries to lay the Annual Report of the Mawmluh Cherra Cement Limited for the year 2014- 2015 and 2015-2016.
13. Prof. R. C. LALOO, Deputy Chief Minister in-charge Revenue and Disaster Management to lay the Notification No. RDA.57/2014/86., dated the 25th September, 2017 relating to the Meghalaya Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Rules, 2017.
14. Dr. MUKUL M. SANGMA, Chief Minister in-charge Political to lay the Notification No. POL.161/2012/pt-III/169, dated 14th August, 2017 relating the Meghalaya Residents Safety and Security Rules, 2017.

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15. Shri CLEMENT MARAK, Minister in-charge Forests and Environment to lay the Annual Report of the Meghalaya State Pollution Control Board for the year 2014- 2015 and 2015-16.
16. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to present the Supplementary Demands for Grants and Supplementary Appropriation for 2017-18.
17. Dr. MUKUL M. SANGMA, Chief Minister to lay the following 4th Annual Report of
 - (a) Meghalaya Energy Corporation, Ltd. for the year 2012-2013.
 - (b) Meghalaya Power Transmission Corporation, Ltd. for the year 2012-2013.
 - (c) Meghalaya Power Generation Corporation, Ltd. for the year 2012-2013.
 - (d) Meghalaya Power Distribution Corporation, Ltd. for the year 2012-2013.
18. (a) Dr. MUKUL M. SANGMA, Chief Minister in-charge Political to beg leave to introduce the Meghalaya Essential Services Maintenance (Amendment) Bill, 2017.
 - (b) If leave be granted to introduce the Bill.
19. (a) Shri MARTIN M. DANOGO, Minister in-charge Parliamentary Affairs to beg leave to introduce the Legislative Assembly of Meghalaya Members' Salaries and Allowances (Amendment) Bill, 2017.
 - (b) If leave be granted to introduce the Bill.
20. (a) Dr. MUKUL M. SANGMA, Chief Minister to beg leave to introduce the Meghalaya Anatomy Bill, 2017.
 - (b) If leave be granted to introduce the Bill.
21. (a) Shri ZENITH M. SANGMA, Minister in-charge Taxation to beg leave to introduce the Meghalaya Passenger and Goods Taxation Act (Amendment) Bill, 2017.
 - (b) If leave be granted to introduce the Bill.

22. (a) Dr. MLJKUL M. SANGMA, Chief Minister to beg leave to introduce the Meghalaya Nursing Council (Amendment) Bill, 2017.
(b) If leave be granted to introduce the Bill.
23. Obituary References.

*Shillong,
The 7th December, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*